

Central Administrative Tribunal Principal Bench

OA-1580/2018

New Delhi, this the 06th day of July, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Anamika Kumari,
D/o- Atul Kumar,
Aged about 34 years,
R/o F-1, H.No. 128,
New Delhi, Sultanpuri, 110086
Mob. 9310116461

... Applicant

(through Sh. Ranjit Sharma)

Versus

1. Govt. of NCT of Delhi,
Through the Principal Secretary
Department of Education,
At the old secretariat, Delhi-54.
2. Director of Education,
Govt. of NCT, Delhi,
At the old secretariat, Delhi-54.
3. Delhi Subordinate Service Selection,
Board (DSSSB) through its Secretary,
At: FC-18, Industrial Area,
Karkardooma, Delhi-92.

(through Ms. Harvinder Oberoi)

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, M (A)

Learned counsel for the applicant, Sh. Ranjit Sharma submitted that he wishes to withdraw the OA. As such the OA is dismissed as withdrawn.

(S.N. Terdal)
Member (J)

(Praveen Mahajan)
Member (A)

/ns/